

Sl. No.	Year	Number of cases registered regarding custodial deaths	Number of cases registered regarding custodial rape
1.	2010-11	1574	Nil
2.	2011-12	1432	1
3.	2012-13 up to 30.11.12	1153	5

(b) No, Sir.

(c) As per Seventh Schedule of the Constitution of India, 'Police' is a State subject and it is primarily the responsibility of State Governments to formulate legislation, rules and regulations etc. for bringing transparency in investigations in cases involving death in police action etc. However, NHRC have issued guidelines to all the State Governments for the procedure to be followed in the cases of death during the course of police action, involving expeditious magisterial enquiry and reporting of deaths in police.

Central detective training schools

2880. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Central detective training schools in the country;
- (b) how many such schools have been built in the last two decades; and
- (c) what are the details about their administration and training?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) There are five Central Detective Training Schools (CDTS) in the country.

(b) Two Central Detective Training Schools were established in the last two decades with temporary hired accommodation and skeletal staff at:

1. Ghaziabad (Uttar Pradesh)
2. Jaipur (Rajasthan).

(c) Central Detective Training Schools at Kolkata, Hyderabad and Chandigarh are established with permanent building and full-time faculty members/staff. The newly established CDTS's at Ghaziabad and Jaipur have been running

training courses since 2011-12 and 2012-13 respectively using temporary/hired building and by posting of bare minimum number of officials appointed on contract basis and using the services of guest faculty.

The details of training are given in the Statement.

Statement

Courses conducted by CDTS

Sl. No.	Name of the CDTS	2010-11		2011-12		2012-13	
		No. of Courses	No. of Trainees Trained	No. of Courses	No. of Trainees Trained	No. of Courses	No. of Trainees Trained
1	CDTS Kolkata	16	464	26	702	11	289
2	CDTS Chandigarh	17	520	18	533	14	381
3	CDTS Hyderabad	21	659	18	381	14	259
4	CDTS Ghaziabad	-	-	2	73	7	173
5	CDTS Jaipur	-	-	-	-	3	72
TOTAL :		54	1643	64	1689	49	1174

Violence in Assam

2881. SHRI MOHAMMED ADEEB: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether violence in Assam continued for an unduly long time;
- (b) whether it is also a fact that those displaced in violence have not been properly rehabilitated so far;
- (c) the details of those punished for causing violence; and
- (d) the steps taken to protect those who have been wrongly framed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Government of Assam had taken all possible security measures including deployment of additional Security Forces to control the violence which took place in Bodoland Territorial Area District (BTAD).